

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) Insolvency No. 99 of 2020

IN THE MATTER OF:

Monotrone Leasing Pvt. Ltd.

...Appellant

Versus

PM Cold Storage Pvt. Ltd.

...Respondent

Present:

For Appellant : Ms. Charu Tyagi, Advocate

For Respondent : Mr. Kumar Anurag Singh, Mr. Nishant Piyus and Mr. Zain A. Khan, Advocates

ORDER

12.03.2020 Heard both the sides. **'Judgement is Reserved'**.

The Learned Advocates appearing the respective parties are directed to file their Written Submissions containing not more than three pages within three days from today.

[Justice Venugopal M.]
Member (Judicial)

[V.P. Singh]
Member (Technical)

[Alok Srivastava]
Member (Technical)

pks/nn